

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00929/2017

HYDERABAD, this the 28th day of January, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

V. Sridhar, S/o. V.S.N. Murthy,
Aged 35 years,
Ex. Senior Booking Clerk,
(Under the orders of removal from service),
O/o The Station Manager,
Begumpet, R.S. South Central Railway,
H.No.45-130/9, Shiridi Nagar Colony,
NMDC, Upperguda, Moula-ali,
Hyderabad – 500 040.

...Applicant

(By Advocate : Mr.K.R.K.V. Prasad)

Vs.

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Additional Divisional Railway Manager,
Sanchalan Bhavan,
Secunderabad Division,
South Central Railway,
Secunderabad.
3. The Senior Divisional Commercial Manager,
Sanchalan Bhavan,
Secunderabad Division,
South Central Railway,
Secunderabad.
4. The Divisional Commercial Manager,
Sanchalan Bhavan,
Secunderabad Division,
South Central Railway,
Secunderabad.

....Respondents

(By Advocate : Mr. N. Srinatha Rao, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



Learned counsel for the applicant submitted that the applicant wants to withdraw the O.A. for personal reasons, and sought permission of this Tribunal. Permission granted. The O.A. is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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